

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 1233/2020, IA 1651/2020 IA 1661/2021, IA 1673/2021
In C.P. (IB) 1765(MB)2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2021

NAME OF THE PARTIES: - IA 1233/2020 Shailesh Verma -
RP - Applicant
V/s
Maharashtra State Electricity
Distribution Co. Ltd.

IA 1651/2020 Shailesh Verma - RP
.. Applicant

IA 1661/2021 Shailesh Verma
V/s
Maharashtra State Electricity
Distribution Company Limited

IA 1673/2021 Shailesh Verma
V/s
Maharashtra State Electricity
Distribution Company Limited
IN THE MATTER OF
Raj Infrastructure Development (India)
Pvt Ltd. Petitioner
V/s
Lavasa Corporation Ltd - C.D

Section 60(5) 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel, Mr. Ashish Kamat appeared for the RP. Counsel, Mr. Zal Andhyarujina appeared for the Respondent (MSEDCL). At the request of both the parties list the matter on **06.10.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)